- (b) whether the quarters are located on low-lying surface;
- (c) whether lot of correspondence has exchanged between the C.P.W.D. and some M.Ps. but without any meaningful results;
- (d) if so, the reasons for not taking appropriate action to drain out the rainy water; and
- (e) the details of concrete steps taken in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P, K. THUNGON): (a) Proper drainage system exists in the area. Rain water stagnates in front of these quarters only when rain water drains get chocked.

- (b) No, Sir.
- (c) to (e) Yes Sir, proper rain water drainage has been provided by the CPWD. Further, MCD has also been requested from time to time to clear the storm water drains of their areas to drain off the rain water quickly.

Subteting of Government Accommodation

4192. SHRI RAJ NATH. SINGH: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

- (a) whether employees of Directorate of Estates and CPWD have sublet their Government accommodations in Delhi particularly in Sector-12, R.K.. Puram, New Delhi;
- (b) the number of cases of subletting quarters since their allotment in the abve colony; and
- (c) the number of inspections car ried out to detect the cases of subletting during the last three years and results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P. K. THUNGON): (a) and (b) Two cases of subletting by the employees of Directorate of Estates|CPWD were detected in Sector-12, R. K. Pimra during 1994-95.

(c) The information for the year 1992, 1993, 1994 is as under

| | | | | | 1992 | 1993 | 1994 |
|---------------------------|--|---|------------|-------------|------|-------------|------|
| | | | _ _ | | | | |
| No. of Qrs. inspected | | | | | 376 | 161 | 645 |
| Subletting cases detected | | • | - | | 250 | 120 | 289 |

Complaints pending with CPWD enquiry R. K. Puram

- 4193. SHRI RAJ NATH SINGH: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:
- (a) the amount deposited by the allottees of Government quarters in Sector 12, R. K. Puram as their share i.e. 10 per cent of the total cost for provision of extra facilities and modifisations thereof;
- (b) whether any cost analysis was conducted for the extra provision in the qarters;

- (c) the works carried till date alongwith amount of contract awarded;
- (d) the details of the works which have not been carried out till date together with the reasons therefor;
- (e) the number of complaints *1a*-change of front doors pending with the authorities and by when they are likely to replaced; and
- (f) what was the necessities of erecting a boundary wall around the dispensaries in Sector-12, R, K. Puram